

for the children working in glass industry of Ferozabad, U.P. The NHRC has also dealt with the question of child labour in their Annual Report for the year 1995-96 submitted recently.

(c) to (e) In its endeavour to ensure education for all by 2000 A.D. Government have resolved to make free and compulsory education a fundamental right. Government have initiated widespread consultation with a view to examining the financial, administrative and legal implication. The proposal was discussed in the Conference of State Education Ministers and State Education on Secretaries, held, on 9-10 August, 1996 in which Chairperson and other member of NHRC participated. The Conference recommended constitution of a committee under the Chairmanship of Union Minister of State for Human Resource Development (Education) to examine the various legal, financial, administrative and academic implications of the proposal to make free and compulsory elementary education a fundamental right. The committee has since been constituted.

As regards elimination of child labour, Government launched a massive programme in August, 1994 with a view to rehabilitating children working in hazardous occupations. Under the

programme, an estimated 2 million children are to be withdrawn from work and put in special schools where they will be provided with non-formal education, vocational training, nutrition, stipend and health checks. So far 76 National Child Labour projects have been sanctioned to cover about 1.5 lakh children in child labour endemic states. For the district of Ferozabad 40 special school have been sanctioned to cover 3500 children.

#### Amount spent on overall development of STs

3471. SHRI JANARDAN YADAV: Will the Minister of WELFARE be pleased to state:

(a) amount of money spent for the overall development of the Scheduled Tribes in the country from First Five Year Plan to the Eighth Five Year Plan; and

(b) what percentage this amount constitutes of the total amount provided in the plans for the development of persons belonging to Scheduled Tribe category?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) A statement is laid on the Table of the House.

(Rs. in crores)

#### Statement

Plan	Total Plan Outlay of country	Amount spent on Development of STs	percentage
I Plan	1960	19.93	1.00
II Plan	4672	42.92	0.92
III Plan	8577	50.53	0.60
Annual Plan (1966-69)	6625	32.32	0.49
IV Plan	15779	79.85	0.51
V Plan	39426	1102.84	2.80
1979-80	12177	469.12	3.85
VI Plan	109292	4061.35	3.32
VII Plan	180000	7163.71	3.8
VIII Plan	434100	16853.13	3.8